

©

കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 ജനുവരി 31 31st January 2017	നമ്പർ } No. } 5
		1192 മകരം 18 18th Makaram 1192	
		1938 മാഘം 11 11th Magha 1938	

PART III

Police Department

SERVICE ORDER No. 64/16/SB

No. A3-1720/2016/SB.

25th May 2016.

Sub:—SBCID—Estt.—Provisional Seniority List of Short Hand Reporters as on 1-1-2016—Finalised Orders issued—Reg.

Ref:—(1) Rule 27 of K.S. & S.S.R., 1958.

(2) Service Order No. 05/2016/SB dated 29-1-2016.

(3) Representation of Rijesh J. Ravi SHR, SBCID TR.

The Provisional Seniority List of Short Hand Reporters as per Rule cited as on 1-1-2016 is published vide reference cited 2nd. The time limit prescribed for filing complaints/objections, omissions and mistakes, if any against the Seniority List has been over. Sri Rijesh J. Ravi, SHR represented to include his qualification of Short Hand Malayalam Higher and T/W English and Computer Word Processing Higher and the same is added as with his qualifications. No other objections were received in this regard. Therefore the Provisional Seniority List of Short Hand Reporters as on 1-1-2016 is hereby finalised.

SENIORITY LIST OF SHORT HAND REPORTERS AS ON 1-1-2016

Sl. No.	Name	Designation	Qualifications		Date of Birth	Date of commencement of continuous Services	Date of appointment to the present post	Remarks
			General	Technical				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	Shri M.S. Prasannan	Director	SSLC	T/W Mal. & Eng (H) S/H Mal. (H)	14-10-1960	10-8-1984	5-6-2013	SBCID Hqrs. Tvpm
2	Shri O. Narayanan	Chief Reporter (Inspector)	SSLC BA	T/W Mal. & Eng. (H) S/H Mal & Eng. (H)	30-6-1963	18-1-1985	6-5-2009	SBCID KKD Range
3	Shri M. A. Anilkumar	Chief Reporter (Inspector)	SSLC	T/W Mal. & Eng. (H) S/H Mal. & Eng. (H)	3-5-1963	4-8-1988	5-6-2010	SBCID Tvpm Range
4	Shri V. K. Govindankutty	Chief Reporter (Inspector)	SSLC	T/W Mal. (H) S/H Mal. (H)	1-7-1961	23-3-1996	23-8-2013	SBCID Ernakulam Range
5	Shri T. P. Anilkumar	Sr. Grade Reporter (SI)	SSLC PDC BA	T/W Mal. & Eng. (H) S/H Mal. & Eng. (H)	21-4-1974	15-1-1999	4-7-2007	SBCID Hqrs
6	Shri K. P. Pramod	Sr. Grade Reporter (SI)	SSLC BA	T/W Mal. & Eng. (H) S/H Mal. & Eng. (L)	20-5-1971	15-10-1999	3-4-2008	SBCID KKD City Dett.
7	Shri V. K. Bineesh	Sr. Grade Reporter (SI)	SSLC B.Com.	Diploma in Commerical Practice 3 year Course S/H Mal (H)	6-5-1977	2-3-2005	5-6-2009	SBCID EKM (Rural)
8	Shri Shibindas, T. S.	Sr. Grade Reporter (SI)	SSLC	Diploma in T/W and S/H	10-5-1980	1-3-2006	1-3-2008	SBCID KKD RL
9	Shri Vinod, S.	Sr. Grade Reporter (SI)	SSLC B.Com. Co-operation	Diploma in T/W and S/H KGTE S/H Eng.(L)	13-9-1980	1-3-2006	23-8-2013	SBCID Tvpm Rural Dett.
10	Shri Rijesh J. Ravi	Grade I Reporter (ASI)	SSLC BA B.Ed. (Eng.)	T/W Eng. & Mal. (L) T/W Mal. (H) Short Hand (M) Higher Eng. T/W and CWP (H)	18-4-1983	19-10-2006	19-10-2008	SBCID Tvpm City Dett.
11	Shri Sathrajith, S.	Grade I Reporter (ASI)	SSLC B.Com.	T/W Eng. & Mal. (L) S/H Eng. & Mal. (L) S/H Mal. Higher T/W Mal. (H)	18-5-1982	29-10-2007	29-10-2009	SBCID Thrissur Dett.
12	Shri Rahul Raj, R.	Grade I Reporter (ASI)	SSLC Pre-Degree	Diploma in T/W & S/H CWP (L) & (H)	24-5-1984	25-10-2007	5-6-2010	SBCID EKM City Dett.
13	Shri Prasad, R.	Grade I Reporter (ASI)	SSC	NTC Stenography (Eng.) KGTE S/H English (H)	3-12-1971	6-11-2008	16-10-2012	SBCID Hqrs.

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
14	Sri Sarath, S. P.	Grade II Reporter (HC)	SSLC B.Com.	T/W Eng. L & H, Mal. L & H, Hindi (L), S/H English L/H Mal. L & H,	25-5-1983	22-3-2010	22-3-2010	Re-instated vide G.O. (Rt.) No. 1616/2014/ Home dated 10-6-2014.
15	Sri Sathyan, K. P.	Grade II Reporter (HC)	SSLC	Diploma in T/W and S/H	25-5-1982	25-3-2010	25-3-2010	Re-instated vide G.O. (Rt.) No. 1616/2014/ Home dated 10-6-2014.

Special Branch CID Headquarters,
Thiruvananthapuram.

RATHISH KRISHNAN,
Superintendent of Police,
For Director, State Intelligence Bureau.

നോട്ടീസ്				(1)	(2)	(3)	(4)
[കേരള പോലീസ് ആക്ട് 56 (4) പ്രകാരം]				19	Kaduthuruthy	KL-01-U-2312	Motor Cycle
നമ്പർ ഇ2-82765/2016/കെ. 2016 ഡിസംബർ 26.				20	„	KL-09-H-9031	Motor Cycle
കോട്ടയം ജില്ലാ പോലീസ് പരിധിയിലുള്ള സ്റ്റേഷനുകളിൽ സൂക്ഷിച്ചിരിക്കുന്ന ഉടമസ്ഥരില്ലാത്ത വാഹനങ്ങളുടെ വിശദവിവരം ചുവടെ ചേർത്തിരിക്കുന്നു. ഈ വിളംബര തീയതി മുതൽ 30 ദിവസത്തിനകം താഴെ പറയുന്ന വാഹനങ്ങളുടെ ഉടമസ്ഥത സംബന്ധിച്ച് അവകാശവാദമോ എതിർപ്പോ ഉന്നയിക്കുവാൻ ഉണ്ടെങ്കിൽ അക്കാര്യം നേരിട്ടോ രേഖാമൂലമോ ബന്ധപ്പെട്ട ഉദ്യോഗസ്ഥരായ ഡെപ്യൂട്ടി പോലീസ് സൂപ്രണ്ട്, നാർക്കോട്ടിക് സെൽ, കോട്ടയം അതാത് എസ്.എച്ച്.ഒ.-മാർ എന്നിവരിലാതെക്കിലും അറിയിക്കേണ്ടതാണ്. അല്ലാത്തപക്ഷം പ്രസ്തുത വാഹനങ്ങൾ ലേലം ചെയ്യുന്നതാണ്.				21	„	KL-24-3998	Motor Cycle
				22	„	KL-07-H-3149	Motor Cycle
				23	„	KI-05-U-6529	Motor Cycle
				24	„	KL-07-R-4819	Motor Cycle
				25	„	KL-07-AF-597	Motor Cycle
				26	„	KL-36-3061	Motor Cycle
				27	„	KL-05-E-7505	Motor Cycle
				28	„	KL-36-B-4948	Motor Cycle
				29	„	KL-36-B-1633	Motor Cycle
				30	„	KL-07-X-541	Motor Cycle
				31	„	KL-36-A-3931	Motor Cycle
				32	„	KL-05-S-1405	Motor Cycle
				33	„	KL-36-D-4510	Motor Cycle
				34	„	KL-36-4481	Motor Cycle
				35	„	TN-72-Y-5158	Motor Cycle
				36	„	KL-07-AP-8651	Motor Cycle
				37	„	KL-05-B-5475	Motor Cycle
				38	„	KL-05-R-6362	Motor Cycle
				39	„	KL-02-K-576	Motor Cycle
				40	„	KL-24-B-8519	Motor Cycle
				41	„	KL-07-L-2174	Motor Cycle
				42	„	KL-07-AD-2023	Motor Cycle
				43	„	KL-36-B-6703	Auto
				44	„	KL-35-A-4996	Auto
				45	Vaikom	KL-05-F-8344	Auto
				46	„	KL-4-D-5320	Auto
				47	„	No Reg. Number	Goods Auto
				48	Thalayolaparambu	KL-07-L-7954	Motor Cycle
				49	„	KL-16-B-2480	Motor Cycle
				50	„	KL-03-L-4874	Motor Cycle

(1)	(2)	(3)	(4)	(1)	(2)	(3)	(4)
51	Kottayam East	KL-34-2786	Motor Cycle	92	Kumarakom	No Reg. Number	TVS Star Motor Cycle
52	"	KL-04-AC-689	Motor Cycle	93	"	KL-04-U-519	TVS-Motor Cycle
53	"	KL-05-X-7085	Motor Cycle	94	Gandhinagar	No Reg. Number	Motor Cycle
54	"	KL-05-M-7130	Motor Cycle	95	"	KL-7-BS-8988	Motor Cycle
55	"	KL-05-J-4620	Motor Cycle	96	"	KL-5-M-9377	Motor Cycle
56	"	KL-33-1915	Motor Cycle	97	"	KL-5-K-2028	Motor Cycle
57	Ettumanoor	KL-01-F-1199	Maruthy Esteem	98	"	KL-5-AL-8889	Motor Cycle
58	"	No Reg. Number	Bajaj Kavazaki	99	"	KL-5-Q-9162	Motor Cycle
59	"	No Reg. Number	Hero Honda CD-100	100	"	KL-5-EC-8971	Motor Cycle
60	"	No Reg. Number	Mahindra	101	"	KL-5-AH-3435	Motor Cycle
61	"	KL-17-E-8032	Hero Honda Passion	102	"	KL-32-H-8153	Motor Cycle
62	"	KL-5-Z-4731	Bajaj Platina	103	"	KL-5-AB-1341	Motor Cycle
63	Kottayam West PS	KL-01-AB-1618	Motor Cycle	104	"	KL-5-P-5800	Motor Cycle
64	"	KL-02-E-7798	Motor Cycle	105	"	KL-4-Y-818	Motor Cycle
65	"	KL-05-W-8941	Motor Cycle	106	"	KL-35-7952	Motor Cycle
66	"	KL-05-F-4936	Motor Cycle	107	"	KBE-9953	Motor Cycle
67	"	KL-03-L-1562	Motor Cycle	108	"	KL-5-K-5988	Motor Cycle
68	"	KL-05-S-8867	Motor Cycle	109	"	KL-42-A-4510	Motor Cycle
69	"	KL-05-H-3347	Motor Cycle	110	"	KL-6-C-3162	Motor Cycle
70	"	KL-05-R-1388	Motor Cycle	111	"	KL-7-BJ-4792	Motor Cycle
71	"	KL-05-Q-5913	Motor Cycle	112	"	KL-2-AY-836	Motor Cycle
72	"	KL-33-5300	Motor Cycle	113	"	KL-5-AF-501	Motor Cycle
73	"	KL-05-Q-9825	Motor Cycle	114	"	KL-5-U-6121	Motor Cycle
74	"	KL-05-X-3988	Motor Cycle	115	"	KL-5-P-9415	Motor Cycle
75	"	KL-01-B-4373	Scooter	116	"	KL-7-T-8663	Motor Cycle
76	"	KL-05-J-7186	Scooter	117	"	KL-5-J-7211	Motor Cycle
77	"	KL-17-D-4241	Motor Cycle	118	"	KL-5-A-6168	Motor Cycle
78	"	KL-05-C-9088	Scooter	119	"	KL-5-R-5175	Motor Cycle
79	"	KL-05-A-8856	Auto	120	"	KL-5-P-1781	Motor Cycle
80	"	KL-05-N-4399	Motor Cycle	121	"	KL-5-W-6041	Motor Cycle
81	"	KL-05-G-9989	Motor Cycle	122	"	KL-7-G-6607	Kinetic Honda
82	"	KL-05-E-7036	Motor Cycle	123	"	KL-5-R-8475	Auto Pick up
83	"	KL-05-R-3687	Motor Cycle	124	"	KL-5-AC-9239	Auto Rikshaw
84	"	KL-01-L-4765	Scooter	125	"	KL-35-D-8231	Auto Rikshaw
85	"	KL-05-F-8170	Omni Car	126	"	KL-5-J-9646	Auto Rikshaw
86	"	KL-32-3519	Goods Auto	127	"	KL-5-D-2889	Auto Rikshaw
87	"	KL-05-Q-Temp 8772	Honda Activa	128	"	KL-5-AA-8277	Auto Rikshaw
88	"	KL-05-AL-3743	Motor Cycle	129	"	KL-5-AB-688	Car
89	"	KL-07-BD-5782	Motor Cycle	130	"	KL-7-AE-2139	Car
90	"	KL-05-C-515	Scooter	131	"	No Reg. Number	Car-Maruthy
91	Kumarakom	KL-05-8461	Hero Honda Splender Motor Cycle	132	"	KL-5-AL-2809	Car
				133	"	KL-12-2550	Car-Maruthy
				134	"	No Reg. Number	Jeep

(1)	(2)	(3)	(4)	(1)	(2)	(3)	(4)
135	Changanachery	KL-5-Q-6798	Auto Riksha	181	Thrikodithanam	KL-33-D-9659	Motor Cycle
136	"	For Regn.	Auto Riksha	182	"	KL-07-AS-2351	Motor Cycle
137	"	KL-5-N-5207	Auto Riksha	183	Karukachal	KL-5-2603	Motor Cycle
138	"	KL-5-D-3740	Auto Riksha	184	"	KL-4-W-3351	Motor Cycle
139	"	KL-35-7332	Auto Riksha	185	"	KL-5-T-8468	Motor Cycle
140	"	KL-33-A-1087	Motor Cycle	186	"	KL-5-E-6982	Auto Riksha
141	"	KL-4-Q-1242	Motor Cycle	187	"	KL-4-E-4950	Motor Cycle
142	"	KL-8-V-3247	Motor Cycle	188	"	KL-17-A-9870	Motor Cycle
143	"	KL-42-3110	Motor Cycle	189	"	KL-4-R-6759	Motor Cycle
144	"	KL-5-E-4214	Motor Cycle	190	"	KL-35-1750	Motor Cycle
145	"	KL-5-M-4659	Motor Cycle	191	"	KL-5-Q-4517	Motor Cycle
146	"	KL-33-7310	Motor Cycle	192	Vakathanam	KL-5-K-8470	Auto Riksha
147	"	KL-4-Z-8337	Motor Cycle	193	"	KL-33-1266	Motor Cycle
148	"	KL-27-2489	Motor Cycle	194	"	KL-04-E-5093	Scooter
149	"	KL-5-W-5313	Scooter	195	"	KL-07-A-9548	Motor Cycle
150	"	KL-5-N-3162	Motor Cycle	196	"	KL-5-B-9431	Motor Cycle
151	"	KL-33-1693	Motor Cycle	197	"	KL-4-8221	Motor Cycle
152	"	TN-76-B-1802	Motor Cycle	198	"	KL-5-E-2568	Motor Cycle
153	"	KL-3-F-8782	Motor Cycle				
154	Chingavanam	KL-10-D-2075	Tata 407				
155	"	KL-06-S-4195	Tipper Lorry	ജില്ലാ പോലീസ് ഓഫീസ്, രാമചന്ദ്രൻ, എൻ. IPS, കോട്ടയം. ജില്ലാ പോലീസ് മേധാവി.			
156	"	KL-08-A-1013	Tempo	<u>ലേല പരസ്യം</u>			
157	"	KL-07-BA-4360	Tipper Lorry	No. 6230/MT/CBCID/EOW-III/16. 2016 ഡിസംബർ 31.			
158	"	KL-05-D-7483	Vikram	കൈകൊടുത്ത സി.ഐ.ഡി. സാമ്പത്തിക കുറ്റാന്വേഷണ വിഭാഗം-3, പോലീസ് സൂപ്രണ്ടിന്റെ കാര്യാലയത്തിൽ സ്റ്റോറിൽ സൂക്ഷിച്ചിട്ടുള്ളതുമായ ഉപയോഗസ്യമായ സ്പെയർ പാർട്ട്സ്, ഓയിൽ, ട്യൂബ് എന്നിവ 23-2-2017-ാം തീയതി രാവിലെ 11.30 മണിക്ക് സി.ഐ.ഡി. സാമ്പത്തിക കുറ്റാന്വേഷണ വിഭാഗം പോലീസ് സൂപ്രണ്ടിന്റെ ഓഫീസ് പരിസരത്തുവെച്ച് ദർഘാസ്/പരസ്യ ലേലംവഴി വിൽപ്പന നടത്തുന്നതാണ്.			
159	"	KL-05-C-4328	Motor Cycle	ലേലത്തിൽ പങ്കെടുക്കാൻ ആഗ്രഹിക്കുന്നവർ ലേലം ആരംഭിക്കുന്നതിന് ഒരു മണിക്കൂർ മുമ്പായി മേൽപ്പറഞ്ഞ സാധനങ്ങൾക്ക് നിശ്ചയിച്ചിരിക്കുന്ന 300-ന്റെ നിരതദ്രവ്യം പോലീസ് സൂപ്രണ്ടിന്റെ കാര്യാലയത്തിൽ അടച്ച് രസീത് കൈപ്പറ്റേണ്ടതാണ്.			
160	"	KL-01-AK-6649	Scooter	മേൽപ്പറഞ്ഞ സാധനങ്ങളുടെ വില്പനയ്ക്ക് മുദ്രവച്ച ദർഘാസുകളും സ്വീകരിക്കുന്നതാണ്. ദർഘാസുകൾ ലേലത്തലേന്ന് വൈകുന്നേരം 4 മണിവരെ സൂപ്രണ്ടിന്റെ ഓഫീസിൽ സ്വീകരിക്കും. പരസ്യലേലം കഴിഞ്ഞയുടൻ ബന്ധപ്പെട്ടവരുടെ മുനിൽവെച്ച് ദർഘാസുകൾ തുറക്കുന്നതും പരസ്യലേലത്തിൽ അഥവാ ദർഘാസിൽ ഏതിലാണോ കൂടുതൽ തുകയ്ക്കുള്ളത് ആയതിന് ലേലം താൽക്കാലികമായി ഉറപ്പിക്കുന്നതും ലേലം കൈക്കൊണ്ടയാൾ ലേലം/ദർഘാസ് തുകയുടെ പകുതി സംഖ്യ നിരതദ്രവ്യം കഴിച്ച് ലേലസ്ഥലത്തുവെച്ച് അപ്പോൾ തന്നെ അടച്ച് രസീത് വാങ്ങേണ്ടതാണ്. ബാക്കി തുക നികുതി ഉൾപ്പെടെ ലേലം സ്ഥിരപ്പെടുത്തിയ ഉത്തരവ് തീയതി മുതൽ 10 ദിവസത്തിനകം അടച്ച് സ്വന്തം ചെലവിലും ഉത്തരവാദിയായി സാധനങ്ങൾ നീക്കം ചെയ്യേണ്ടതാണ്.			
161	"	KL-05-AK-9132	Motor Cycle				
162	"	KL-07-AJ-1285	Motor Cycle				
163	"	KL-05-J-563	Motor Cycle				
164	"	KL-01-L-4179	Motor Cycle				
165	"	KL-01-N-3127	Motor Cycle				
166	"	KL-05-X-2508	Motor Cycle				
167	"	KL-33-714	Motor Cycle				
168	"	KL-33-5166	Motor Cycle				
169	Thrikodithanam	KL-33-9552	Motor Cycle				
170	"	KL-05-K-2454	Motor Cycle				
171	"	KL-04-H-6740	Motor Cycle				
172	"	KL-26-E-9466	Motor Cycle				
173	"	KL-27-C-3695	Motor Cycle				
174	"	KL-03-J-1338	Motor Cycle				
175	"	KL-33-B-4322	Motor Cycle				
176	"	KL-33-5314	Motor Cycle				
177	"	KL-33-F-3058	Motor Cycle				
178	"	KL-05-M-9206	Motor Cycle				
179	"	KL-30-C-5509	Motor Cycle				
180	"	KL-28-727	Motor Cycle				

ഏതെങ്കിലും കാരണവശാൽ ലേലം/ദർഘാസ് സ്ഥിരപ്പെടുത്തി കിട്ടുന്നയാൾ ലേല നിബന്ധനകൾ ലംഘിക്കുകയാണെങ്കിൽ ടിയാൻ അടച്ച സംഖ്യ സർക്കാരിലേക്ക് മുതൽകൂട്ടുന്നതും ടി സാധനങ്ങൾ പുനർലേലം ചെയ്യുന്നതുമായിരിക്കും. പുനർലേലത്തിൽ സർക്കാരിനുണ്ടാകുന്ന നഷ്ടം മുൻ ലേലക്കാരനിൽ നിന്നും ഈടാക്കുന്നതും മറിച്ച് കൂടുതലായി ലഭിക്കുന്ന തുകയ്ക്ക് മുൻ ലേലക്കാരന് യാതൊരുവിധ അവകാശമോ അർഹതയോ ഉണ്ടായിരിക്കുന്നതുമല്ല.

ലേലത്തിന് നിശ്ചയിച്ചിരിക്കുന്ന സാധനങ്ങൾ ലേല തീയതിക്കുമുമ്പുള്ള 5 പ്രവർത്തി ദിവസങ്ങളിൽ ഓഫീസ് സമയത്ത് പോലീസ് സൂപ്രണ്ടിന്റെ അനുമതിയോടെ പരിശോധിക്കാവുന്നതാണ്. യുക്തമെന്ന് തോന്നുന്നപക്ഷം യാതൊരു മുന്നറിയിപ്പോ കാരണമോ കാണിക്കാതെ ലേലം നിർത്തിവെക്കുന്നതിനും ലേലം/ദർഘാസ് അസ്ഥിരപ്പെടുത്തുന്നതിനും ലേല നടപടികൾ റദ്ദ് ചെയ്യുന്നതിനും ക്രൈംബ്രാഞ്ച് സി.ഐ.ഡി. സാമ്പത്തിക കുറ്റാന്വേഷണ വിഭാഗം പോലീസ് സൂപ്രണ്ടിന് അധികാരമുണ്ടായിരിക്കും. ലേലം സംബന്ധിച്ച് ക്രൈംബ്രാഞ്ച് സി.ഐ.ഡി. സാമ്പത്തിക കുറ്റാന്വേഷണ വിഭാഗം പോലീസ് സൂപ്രണ്ടിന്റെ തീരുമാനം അന്തിമമായിരിക്കും.

പോലീസ് സൂപ്രണ്ടിന്റെ കാര്യാലയം,
സി.ബി.സി.ഐ.ഡി. ഇ.ഒ.ഡബ്ല്യൂ.-3, (ഒപ്പ്)
കോഴിക്കോട്. പോലീസ് സൂപ്രണ്ട്.

TENDER NOTICE

No. E1-1222/2017/DR. 16th January 2017.

Sealed tenders are invited for the regular refilling of toner and replacement of toner cartridge, drum and other spares if necessary for the 115 numbers of computer laser printers available in the Police Stations/Circle Offices/Women Cell/Dy.SP Offices/AR Camp and District Police Office in the Kozhikode Rural District to be refilled on demand for the period from 1-4-2017 to 31-3-2018. The model numbers of the printer machines are furnished below.

Sl. No.	Printer Name	Nos.
1	HP 1007	30
2	HP 2015	20
3	HP 1522	6
4	HP 1020	6
5	HP 1108	2
6	HP 1120	1
7	HP 1505	4
8	HP M 1005	2
9	HP 1606	4
10	Ricoh 2900	2
11	Canon 6018	2
12	Canon 2900	1
13	Canon 8320	1
14	Canon MF 3010	16
15	Panasonic KXMB 1500	17
16	Samsung SCX3401	1

Intending tenderers may submit their applications to the District Police Chief, Kozhikode Rural, Vatakara-673 105 and obtain the requisite tender form in which the tender E1-1222/2017/DR, M. K. Pushkaran, IPS, District Police Chief should be submitted. Applications for the tender forms should be accompanied by a receipt for cash remittance of ` 630 (including VAT) remitted at the District Police Office, Kozhikode Rural and the said amount is not refundable at any circumstances. The tender forms are not transferable. Date and time of closing the issue of tender forms will be on 31-1-2017 at 4 p.m. Last date and time of receipt of tender is 31-1-2017 at 4 p.m. Cheque/Draft/Postal Order and Postage Stamps will not be accepted towards the cost of tender forms and tender forms will not be send by V.P.P. or either. Duplicate tender form if required will be issued at ` 315 (including VAT) per copy. The envelope containing tender should be superscribed "tenders for refilling of toner of computer laser printers of Kozhikode Rural District Police" with tender number and addressed to the District Police Chief, Kozhikode Rural, Puthuppanam P.O., Vatakara-673 105. The tenders will be opened at 11 a.m. on 1-2-2017 in the presence of such tenderers or their authorized persons who may be present at that time.

CONDITIONS

1. Every tenderer should remit one percentage as EMD ie., ` 2,500 in favour of "District Police Chief, Kozhikode Rural" either through DD or cash remittance at this office.
2. The tenderer should enclose an agreement as prescribed in tender forms in Stamp Paper worth ` 100.
3. The successful tenderer should sign an agreement in Stamp Paper worth ` 100 and deposit 5% value of the contract as security deposit.

Further details can be had from the office of the undersigned during office hours.

District Police Office,
Kozhikode Rural.
spkkdrl.pol@kerala.gov.in M. K. PUSHKARAN IPS,
04962523031. Superintendent of Police.

ലേല പരസ്യം

No. F1-5209/CB HHW-III/KKD/2016 2017 ജനുവരി 5.

കോഴിക്കോട് ക്രൈംബ്രാഞ്ച്, എച്ച്.എച്ച്.ഡബ്ല്യൂ.-3 വിഭാഗം പോലീസ് സൂപ്രണ്ടിന്റെ കാര്യാലയത്തിലെ സ്റ്റോറിൽ സൂക്ഷിച്ചിട്ടുള്ള ഡിപ്പാർട്ടുമെന്റിന് ഉപയോഗയോഗ്യമല്ലാത്ത വാഹനങ്ങളുടെ സ്പെയർ പാർട്സുകൾ, ടയർ, ട്യൂബ്, കരിഓയിൽ എന്നിവ 2017 ഫെബ്രുവരി 23-ാം തീയതി വ്യാഴം രാവിലെ 11 മണിക്ക് പ്രസ്തുത ഓഫീസ് പരിസരത്തുവെച്ച് പരസ്യമായി ലേലം ചെയ്തു വിൽക്കുന്നതാണ്.

ലേലത്തിൽ പങ്കെടുക്കാൻ ആഗ്രഹിക്കുന്നവർ ലേലസ്ഥലത്ത് നേരിട്ട് ഹാജരാകേണ്ടതും ലേലം തുടങ്ങുന്നതിന് ഒരു മണിക്കൂർ മുമ്പ് ` 500 നിരതദ്രവ്യം

കെട്ടിവെച്ച രസീതി കൈപ്പറ്റേണ്ടതുമാണ്. സീൽ ചെയ്ത കവറിൽ ദർഘാസുകൾ സമർപ്പിക്കുവാൻ ആഗ്രഹിക്കുന്നവർ 2017 ഫെബ്രുവരി 22-ാം തീയതി വൈകുന്നേരം 5 മണിക്ക് മുമ്പായി തപാൽ മാർഗ്ഗമോ നേരിട്ടോ പ്രസ്തുത ഓഫീസിൽ എത്തിക്കേണ്ടതാണ്.

പരസ്യമായി ലേലം ചെയ്താലുടനെ സീൽ ചെയ്ത ദർഘാസുകൾ തുറക്കുന്നതും ലേലത്തിലോ ദർഘാസിലോ കൂടുതൽ തുക കാണുന്ന ആൾക്ക് ലേലം താൽക്കാലികമായി ഉറപ്പിക്കുന്നതും ടിയാൻ ഉടൻതന്നെ ലേല/ദർഘാസ് തുകയുടെ പകുതി സംഖ്യ വിൽപ്പന നികുതി ഉൾപ്പെടെ (നിരതദ്രവ്യം കിഴിച്ച്) ലേലസ്ഥലത്തുവെച്ചുതന്നെ അടയ്ക്കേണ്ടതും ബാക്കി സംഖ്യ ലേലം സ്ഥിരപ്പെടുത്തി ഉത്തരവ് കിട്ടി 10 ദിവസത്തിനുള്ളിൽ അടച്ച് സ്വന്തം ചിലവിൽ ലേലവസ്തുക്കൾ നീക്കം ചെയ്യേണ്ടതുമാണ്. ലേലംകൊണ്ട ആൾ മുകളിൽ പറഞ്ഞ നിബന്ധനകൾ ലംഘിക്കപ്പെട്ടാൽ ടിയാന്റെ നിരതദ്രവ്യം സർക്കാരിലേക്ക് മുതൽകൂട്ടാക്കുന്നതും സാധനങ്ങൾ പുനർലേലം ചെയ്യുന്നതുമാണ്.

പുനർലേലത്തിൽ ഡിപ്പാർട്ടുമെന്റിന് എന്തെങ്കിലും നഷ്ടം സംഭവിച്ചാൽ ആയതിന് ആദ്യം ലേലംകൊണ്ട ആൾ ഉത്തരവാദിയാകുന്നതായിരിക്കും. കൂടുതൽ ലേലത്തുക ലഭിച്ചാൽ ടിയാൻ അതിന് അവകാശി ആയിരിക്കുന്നതുമല്ല. ലേലവസ്തുക്കൾ ലേലതീയതിക്ക് മുമ്പുള്ള 5 പ്രവൃത്തി ദിവസങ്ങളിൽ പോലീസ് സുപ്രണ്ടിന്റെ അനുമതിയോടുകൂടി ഓഫീസിൽവെച്ച് പരിശോധിക്കാവുന്നതാണ്.

ലേലം/ദർഘാസ് ഒഴിവാക്കുന്നതിനും ലേലനടപടികൾ റദ്ദ് ചെയ്യുന്നതിനും കോഴിക്കോട് ക്രൈംബ്രാഞ്ച്, എച്ച്.എച്ച്.ഡബ്ല്യു.-3 വിഭാഗം പോലീസ് സുപ്രണ്ടിന്റെ തീരുമാനം അന്തിമമായിരിക്കും.

പോലീസ് സുപ്രണ്ടിന്റെ കാര്യാലയം, (ഒപ്പ്)
സി.ബി.സി.ഐ.ഡി., പോലീസ് സുപ്രണ്ട്,
എച്ച്.എച്ച്.ഡബ്ല്യു.-3, കോഴിക്കോട്. ക്രൈംബ്രാഞ്ച് സി.ഐ.ഡി.